NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/312/ (IB)/2017

NAME OF THE PETITIONER(S)

: ASHER SAMPET & CO. & SARASWATHI COTTON CO.

NAME OF THE RESPONDENT(S)

: MALINI TEXTILES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TK BHASKAR VIKRAM P JAIN SH WETHA VASUDEVAN

2. T.MVRVHAMANTLELCOM Perinon

V. RAJESTY

ORDER

Counsel representing both the parties are present. It is submitted that the petitioner has not filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. In view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs, the matter stands closed as abated.

> (K. Anantha Padmanabha Swamy) Member (Judicial)